

NOTIFICATION BY THE HIGH COURT OF GUJARAT AT AHMEDABAD
No.C.0305/2018

In exercise of powers conferred under Sections 16 (2) of the Advocates' Act, 1961 read with Rule 19(1) of the High Court of Gujarat-Designation of Senior Advocates, Rules, 2018, the Hon'ble the Acting Chief Justice and Hon'ble Judges of the High Court of Gujarat in a Full Court Meeting held on 13.08.2019, have designated 12 Advocates, whose relevant particulars are given hereunder, as Senior Advocates with effect from 13.08.2019:-

Sr.No.	Name of the designated Senior Advocate	Enrolment Number/ Enrolment Date
1.	Mr. Devang Sudhir Nanavati	G/721/1995 29/06/1995
2.	Mr. Mitesh Ramanbhai Amin	G/493/1984 09/07/1984
3.	Mr. Satyajeet Atul Desai	G/174/1988 15/04/1988
4.	Mr. Jal Soli Unwalla	G/738/1995 29/06/1995
5.	Mr. Asim Jayantbhai Pandya	G/138/1989 10/03/1989
6.	Mr. Hasmukh Mohanlal Parikh	G/127/1973 19/06/1973
7.	Mr. Bharatkumar Shanubhai Patel	G/124/1974 23/07/1974
8.	Mr. Iqbal Hasanali Syed	G/729/1996 30/03/1996
9.	Mr. Maulin Ramesh Raval	G/354/1985 06/11/1985
10.	Mr. Gautam Mansukh Joshi	G/236/1982 06/04/1982
11.	Mr. Mahendrakumar Babubhai Gandhi	G/155/1973 27/06/1973
12.	Mr. Tushar Pramodchandra Hemani	G/139/2001 24/02/2001

HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380 060.
DATE: AUGUST 13, 2019

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(H.D. SUTHAR)
REGISTRAR GENERAL

No.C.0305/2018

Copy for information, to :-

- (1) Mr.Devang Sudhir Nanavati, 7th Floor, Corporate House, Judges' Bungalow Road, Ahmedabad.
- (2) Mr.Mitesh Ramanbhai Amin, Public Prosecutor, Kayda Bhavan, Gujarat High Court, Sola, Ahmedabad.
- (3) Mr.Satyajeet Atul Desai, 27- B, Amarashirish, Prahaladnagar, Ahmedabad.
- (4) Mr.Jal Soli Unwalla, 907, Phoenix Tower, Vijay Cross Road, Ahmedabad.
- (5) Mr.Asim Jayantbhai Pandya, A-202, Shapath Hexa, Near High Court, Ahmedabad.
- (6) Mr. Hasmukh Mohanlal Parikh, 18, Mandar Society, Opp. Grand Cambey Hotel, Thaltej , Ahmedabad.
- (7) Mr. Bharatkumar Shanubhai Patel, 103-104, "Labh" Block-Shukan Tower, Satya Marg, Bodakdev, Ahmedabad.
- (8) Mr. Iqbal Hasanali Syed, 93, New York Tower A, S.G.Highway, Thaltej, Ahmedabad.
- (9) Mr. Maulin Ramesh Raval, 1204/05, Satyam 64, S.G.Highway, Sola, Ahmedabad.
- (10) Mr. Gautam Mansukh Joshi, C-2,3 Ravjibhai Apartment , Vijay Cross Road, Ahmedabad.
- (11) Mr. Mahendrakumar Babubhai Gandhi, 303, Shivam Complex, Opp. Agrawal Towers, Sola, Ahmedabad.
- (12) Mr. Tushar Pramodchandra Hemani, 103, Shanay-1, Opp Shivalik Plaza, I.I.M Road, Ahmedabad.
- (13) The Secretary General, Supreme Court of India, New Delhi. (By letter)
- (14) The Registrar General, High Court of _____
- (15) The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi. (By letter)
- (16) The Secretary to the Government of Gujarat, Legal Department, Gandhinagar. (By letter)
- (17) The Advocate General, High Court of Gujarat, Ahmedabad. (By letter)
- (18) The Government Pleader, High Court of Gujarat, Ahmedabad. (By letter)
- (19) The President, Gujarat High Court Advocates' Association, Ahmedabad. (By letter)
- (20) The Secretary, Bar Council of Gujarat, Ahmedabad. (By letter)
- (21) The Principal Judge, City Civil Court, Ahmedabad.
- (22) The Principal Judge, Family Court, Ahmedabad.
- (23) The Principal District Judge, _____
- (24) The Chief Judge, Small Cause Court, Ahmedabad.
- (25) The Chief Metropolitan Magistrate, Ahmedabad.
- (26) The President, Industrial Court, M.S.Building, Ahmedabad.

**HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380 060.**

DATE: AUGUST/3, 2019

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(H. D. SUTHAR)
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